

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C)

No(s). 27093/2014

STATE OF U P AND ORS

Petitioner(s)

VERSUS

RATAN BABU SAXENA AND ORS

Respondent(s)

(with office report)

Date : 16/10/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Abhishek Kumar Singh, Adv.  
Mr. Abhish Kumar, Adv.

For Respondent(s)

Ms. Lalita Kohli, Adv.  
Mr. Abhishek Swarup, Adv.  
M/s Manoj Swarup & Co., Adv.UPON hearing the counsel the Court made the following  
O R D E R

Respondent No.2 is reported to be dead. The learned counsel  
for the petitioners shall within a period of four weeks file  
application for substitution to bring on record the Lrs. of the  
said respondent.

an

List again on 14.1.2016.

(M V RAMESH)  
Registrar

MG

Signature Not Verified

Digitally signed by  
Madhu Grover  
Date: 2015.10.16  
16:10:39 SCT  
Reason: